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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **CS(OS) 524/2024**

ANI MEDIA PVT. LTD.Plaintiff

Through: **Mr.Sidhant Kumar, Ms.Manyaa
Chandoik,Mr.Akshit Mago,
M.Om Bata, Ms.Anshika
Saxena, Advs.**

versus

WIKIMEDIA FOUNDATION INC & ORS.Defendants

Through: **Ms.Tine Abraham, Ms.Shivani
Rawat, Mr.Abhi Udai Singh
Gautay, Advs. for D-1.**

CORAM:

HON'BLE MR. JUSTICE NAVIN CHAWLA

ORDER

% **05.09.2024**

I.A. 38498/2024

1. Issue notice.
2. Notice is accepted by Ms. Tine Abraham, the learned counsel for the defendant no.1.
3. Reply, if any, be filed within a period of two weeks from today.
4. List on 25th October, 2024.
5. The Authorised Representative of the defendant no.1 who is competent to take decision on behalf of defendant no.1-company in the present matter shall remain personally present in the Court on the next date of hearing.

NAVIN CHAWLA, J

SEPTEMBER 5, 2024/Arya/DG

[Click here to check corrigendum, if any](#)